

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

**CP -1478/441/(MB)/2018**

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: **TRISTAR INFRASTRUCTURE PVT. LTD.**

SECTION OF THE COMPANIES ACT: 441 of Companies Act, 2013

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ORDER

25. CP -1478/441/(MB)/2018

Petitioner side is present and Respondent side is absent. By the Order  
of the Bench, this matter is adjourned to 26.7.2018

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)